

DIVISION BENCH  
COURT - I

**O-227**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/405(KB)2017  
IA(COMPANIES.ACT)/42(KB)2023, COMP.APPL/122(KB)2018,  
IA(COMPANIES.ACT)/118(KB)2022, COMP.APPL/477(KB)2017,  
COMP.APPL/449(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	KISHORE KEJRIWAL & ANR VS GOLD SILVER ARTS PVT LTD & ORS
UNDER SECTION	SEC. 241(1), SEC. 242(4)

**Appearances ( via video conferencing/physically)**

Mr. Sakya Sen, Adv. : For Petitioners  
Mr. Sunil Gupta, Adv.  
Mr. Ram Maroo, Adv.

Mr. Rishav Banerjee, Adv. : For Respondent  
Mr. S.G. Muskara, Adv.  
Mr. Rahul Singh, Adv.  
Ms. Prerna Shaha, Adv.  
Mr.B.K Garodia - in Person

**ORDER**

1. Ld. Counsel for the parties present.
2. Respondent to inspect the original script of entire share certificate to be furnished by the petitioners.
3. Inspection be completed by the previous date i.e. 17/7/2024 and the place of inspection would be informed by the petitioner sufficiently in advance to the other side.
4. Post this matter on **18/07/2024** at 4:00 P.M.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**